

C. P. No. 487 of 2016
IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION

In the matter of : The Companies Act, 1956;

And

In the matter of:

Section 433, 434 and 439 of the said Act;

And

In the matter of:

Presision Engineering & Fabricators Private Limited, a Company within the meaning of the Companies Act, 1956 and is an existing company under the Companies Act, 2013 having its Registered Office at 166/B, Shyama Prasad Mukherjee Road, Merlin Link, Suit No.3D, Kolkata-700026 within the aforesaid jurisdiction.

And

In the Matter of:

Dadhibal Shaw, carrying on business under the name and style of Jay Mata Di Iron Stores as the sole proprietor thereof and having his office at 17/3, Ashu Bose Lane, Howrah - 711101 within the aforesaid jurisdiction.

..... Petitioner

Notification to the Official Liquidator of winding up order.

To
The Official Liquidator,
High Court, Calcutta,
9, Old Post Office Street,
Calcutta.

Order pronounced on 07.02.2018 by the Hon'ble Justice Ashis Kumar Chakraborty, for winding up the under-mentioned company under the Companies Act, 1956. A Photocopy of the order is sent herewith for your record.

1. Name of the Company : **Precision Engineering & Fabricators Private Limited**
2. Registered office of the Company : 166/B, Shyama Prasad Mukherjee Road, Merlin Link, Suit No.3D, Kolkata-700026.
3. Petitioner's Advocate :M/s. B.M. Bagaria & Co.
Solicitors & Advocates
6, Old Post Office Street,
Calcutta-700001.
4. Date of presentation of the petition : 16.05.2016.

Dated this 07th day of March, 2018.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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Notification to the Official Liquidator of winding up order.

**To
The Registrar of Companies,
West Bengal, Nizam Palace, II MSO Building,
234/4, Acharya J. C. Bose Road,
Calcutta – 700 020.**

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